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C.A.No. 3209 OF 2002

ITEM No.101

Court No. 1

SECTION XIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 3209 of 2002

Government of Orissa... Appellant(s)

vs.

M/s. Ashok Transport Agency & Ors.... Respondent(s)

(with appln.(s) for directions and with office report)

Date: 05/10/2004 This/These matter(s) was/were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant (s)Mr. Altaf Ahmad, Sr. Adv.  
Ms. Kirti Mishra, Adv.

For Respondent (s)Mr. Subhash Sharma, Adv.

Mr. Anukul Ch. Pradhan, Adv.  
Mr. Shiv Sagar Tiwari, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. Altaf Ahmad, learned senior counsel appearing for the appellant commenced his arguments at 11.20 P.M. and concluded at 12.45 P.M. Thereafter, Mr. Subhash Sharma, learned counsel appearing for respondent No. 1 made his submissions for 15 minutes.

Arguments concluded.

Judgment reserved.

(D.P. WALIA)  
COURT MASTER

(RADHA R. BHATIA)  
COURT MASTER